

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 18th April, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 04/2016(CZ)	Vishal Agarwal Vs. MP PCB & 2 Ors.	Mr. Mahesh Agarwal, Adv. Mr. Sunil Malviya, Adv.	
2.	(M.A.No.239/16) in Original Application No. 46/2016(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv.	
FOR HEARING				
3.	Original Application No. 146/2014 (CZ) (M.A.No.51/16)	Nityanand Mishra (<i>Gharial Sanctuary</i>) Vs. State of M.P. & 5 Ors.	Mr. Pramod Kumar Pandey Adv. for Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv. for R-1,3,5 Ms. Parul Bhadoria Adv. for R- 2 Mr. Sanjeev Mishra Adv. Mr.Om Shankar ShrivastavaAdv. Mr. Y.M. Yadav Adv. Mr. Qasim Ali Adv. Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Sanjeev Mishra, Adv. Mr. Himanshu Mishra, Adv. Mr. Dharamveer Sharma, Adv.	
4.	Original Application No. 35/2014(THC)(CZ) (M.A.No.785/15)	Ram Saroj Kushwaha (<i>Birla Cement</i>) Vs. State of M.P.& 11 Ors.	Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R- 9to12 Mr. Ajay Gupta, Adv. for R-11 Smt.Chandra Shrivastava,Adv. Mr. Ashok Shrivastava, Adv.	
5.	Original Application No. 133/2015(THC) (W.P.No.12048/15)	Jagdish Prasad Yadav Vs State of Rajasthan & 8 Ors.		
6.	Original Application No. 134/2015(THC) (W.P.No.1607/14)	Sheeba Wheels Private Ltd Vs. Rajasthan State Pollution Control Boared & Anr.	Mr. Mohit Gupta, Adv.	
7.	Original Application No. 40/2015(CZ) (M.A.No.835/15) (M.A.No.838/15) (M.A.No.52/16)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors	Ms. Gazala Khan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv.	

8.	Original Application No. 77/2015(CZ)	N. Vaidraj Vs. Union of India & 6 Ors.	Mr. Vikram Sharma, Adv. Mr. Mrinalkant Pathak, Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai, Adv.	
9.	Original Application No. 108/2015 (CZ)	Shailendra Singh (Fire Crackers) Vs. Union of India & 9 Ors.	Mr. Rohit Sharma, Adv. Mr. Prashant Sthapak, Adv. Mr. Rohit Sohgaora, Adv. Mr. Om Shankar Shrivastava, Adv.	
10.	Original Application No. 109/2015 (CZ)	Hope Welfare Society (Fire Crackers) Vs. State of M.P. & 10 Ors.	Mr. Shrey Raj Saxena, Adv.	
11.	Original Application No. 145/2015(CZ)	Afsar Khan Vs. State of M.P. & 3 ors.	Mr. Rajesh Chand, Adv. Mr. Ajay Gupta, Adv. Mr. Rajneesh Gupta, Adv. Mr. Parag Gupta, Adv. Mr. Nishant Goel, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Ajay Gupta, Adv. Mr. Parag Gupta, Adv.	
12.	Original Application No. 34/2016(CZ) (M.A.No.134/16)	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv.	
13.	Original Application No. 129/2015(THC)	Surendra Bohra Vs. State of Rajasthan & Ors.		
FOR COMPLIANCE				
14.	Original Application No. 25/2014 (CZ) (M.A.No.186/16)	Babulal Banjara Vs. State of M.P. & 9 Ors.	Mr. Om. S. Shrivastava, Adv. Mr. Dharamveer Sharma Ms. Parul Bhadoria, Adv. For – MPPCB Mr. Anand Tiwar, Adv. for R-1,2,4 & 5 Mr. Yadvendra Yadav, Adv.(CGWB) Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Vishal Bhatnager Adv. Mr. Akash Telang Adv.	
15.	Original Application No. 19/2015 (CZ) (M.A.No.761/15) (M.A.No.772/15) (M.A.No.782/15) (M.A.No.37/16) (M.A.No.40/16) (M.A.No.111/16)	Shahpura Jan Jagran Evam Vikas Samiti, Bhopal Vs. Santosh Jain & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Vijay Kumar Choudhary Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Mr. K.C.Maheshwari, Adv.	
16.	Original Application No. 02/2013(THC)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv.R-2 Mr. Suman Mandal, Adv.& Mr.	

			Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. Mr. Shrey raj Saxena Adv. Mr. Ram Raj Mishra Adv. Mr. Shashank Pande, Adv. Mr. Dharamveer Sharma, Adv.	
17.	(M.A.No.240/16) in Appeal No.44/2015(CZ) (M.A.No.187/16) (M.A.No.188/16)	Nature Club of Rajasthan Vs Union of India & 7 Ors	Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh Shekhawat, Adv. Mr. A.K.Sharma, Senior Adv. Mr. Rohit Sharma, Adv.	

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